

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

TP 45-A 2016(CA 232 of 2013) with TP 45-B of 2016(CA 189 of 2014) with TP 45-C of 2016(CA 263 of 2014) with TP 45 of 2016(CP 73 of 2013) With
Cont. A 6 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.09.2020

Name of the Company:

Mr Girdhar Viramgama & Ors
V/s
Balaji Embroidery Pvt Ltd

Section:

Section 397-398 of Co. Act/Cont. Petition 425 of Co. Act, 2013

ORDER

Learned PCS appeared for the Applicant (online).

Learned Counsel appeared for the Respondent (physically).

Learned Counsel for the Respondent seeks some time to file reply. It is to be filed within four weeks.

Both counsels are agreed to come physically.

Matter to appear on 06.10.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 3rd day of September, 2020.